

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:37

ANSWERED ON:13.02.2009

NOTARY PUBLIC

Appadurai Shri M.;Kaswan Shri Ram Singh;Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether requisite information has since been collected;
- (b) if so, the details thereof;
- (c) if not the reasons therefor; and
- (d) the time by which it is likely to be collected?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R.BHARDWAJ)

(a) & (b) Compilation of the information will still take some time.

(c) & (d): Since a large number of applications are pending, compilation of state-wise information alongwith the reasons therefore will take at least three or four months more.